

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4543
ANSWERED ON:17.12.2009
PAYMENT OF PERKS TO OFFICIALS OF SAIL
Singh Shri Bhola

Will the Minister of STEEL be pleased to state:

- (a) whether perks of the officials of Steel Authority of India Ltd. (SAIL) are to be raised in the wake of their pay-revision;
- (b) if so, whether payment of the perks to the officials of the other PSUs is being made since 26th November, 2008 while payment to the officials of SAIL is being made from 5th October, 2009;
- (c) if so, the reasons therefor;
- (d) whether the Government proposes to do away with the said anomaly and make the said payment to the officials of SAIL from 26th November, 2008; and
- (e) if so, the action being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI A. SAI PRATHAP)

(a) Yes, Madam.

(b)to(e): In terms of the Government pay revision orders, the effective date for revised allowances would be 26.11.08 in the event of the Presidential Directives being issued by the respective Ministries within the cut-off date of 2.5.09. In the instance of the Presidential Directives being issued beyond the cut-off date, the revised allowances would be effective only from the date of issue of the Presidential Directive. In the case of SAIL, the proposal for salary revision with effect from 1.1.2007 was submitted to Government in June 2009 and therefore, in terms of the Government directives, the effective date for revised allowances would be the date of issue of the Presidential Directive in respect of SAIL which was 5.10.09. Meanwhile, SAIL has given a representation for the effective date for allowances to be 26.11.08; which is under examination.